

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:48
ANSWERED ON:09.11.2010
REQUEST TO NIA
Sudhakaran Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Investigation Agency (NIA) has received requests from the Government of Kerala to conduct inquiry into the hawala transactions in the State and its use for anti-national purpose; and

(b) if so, the details thereof, and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The National Investigation Agency has been created under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule to this Act. The offence of Hawala is not a Scheduled offence under the National Investigation Agency Act.